

For skilling to provide employment, a new Ministry of Skill Development and Entrepreneurship has been established to coordinate the skill activities across Ministries. In order to improve the employability of youth, around 20 Ministries run skill development schemes across 70 sectors.

A new Scheme “Pradhan Mantri Rojgar Protsahan Yojana” has been announced in the Budget for 2016-17 with the objective of promoting employment generation and an allocation of ₹ 1000 crores has been made. The scheme is being implemented by the Ministry of Labour and Employment in 2016-17. Under the scheme employers would be provided an incentive for enhancing employment by reimbursement of the EPS contribution made by the employer in respect of new employment.

To complement the skill initiatives, Ministry of Labour and Employment is implementing National Career Service Project (NCSP) for transforming the employment services in the country using technology to bring more employment opportunities to job-seekers.

Jobs to marginal section of the society including those belonging to the reserved categories are made available keeping in view the reservation policy of the Government and filling up of jobs is an ongoing process based as per requirements of various departments/public sector undertakings.

Foreign investment

†*119. SHRI RAM KUMAR KASHYAP: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the total amount of foreign investment made in the country during the last two years and the areas in which investment is proposed;

(b) the quantum of employment opportunities likely to be generated through this foreign investment and the steps being taken by Government to provide human resources for that;

(c) whether Government has succeeded in getting the estimated foreign investment; and

(d) if not, the reasons therefor and the steps taken to provide single window clearance to foreign investors?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) A total of US\$ 107.29 billion of Foreign Investment (FDI+FII) has been made in the country during the

† Original notice of the question was received in Hindi.

period of last two years *i.e.* C.Y. 2014 and 2015. The Sector-wise information on foreign investment is available only for Foreign Direct Investment equity inflow and relevant details are given in the Statement-I (*See* below).

(b) Data is not maintained Centrally for assessing the impact of increased FDI on the employment generation. However, FDI directly supplements the domestic capital and brings technology and skill in the sectors of direct entry. It also has indirect multiplier effects on other related sectors thereby stimulating economic growth leading to increased production, exports and employment generation.

(c) Government does not fix the estimates for FDI inflows as FDI is largely a matter of private business decisions. FDI inflows depend on a host of factors such as the availability of natural resources, market size, infrastructure, political and general investment climate as well as macro-economic stability and investment decision of foreign investors. However, due to the continuous reforms and initiatives being undertaken by the Government, the FDI equity inflow reported during the current financial year (upto February, 2016) is US\$ 37.53 billion, which is the highest ever for a particular financial year.

(d) In order to promote rationalization and simplification of business regulations in the country, an online single window 'eBiz' project was launched to serve as a one-stop shop for delivery of services to the investors and address the need of business and industry from inception through the entire life-cycle. The status of eBiz Services is given in the Statement-II.

Statement-I

Details of Sector-wise FDI equity inflows from January 2014 to December 2015

Sl. No.	Sector	2014	2015	Total
		Jan-Dec	Jan-Dec	
		FDI in US\$ million	FDI in US\$ million	FDI in US\$ million
1	2	3	4	5
1	Metallurgical Industries	540.38	441.57	981.95
2	Mining	665.91	546.91	1,212.81
3	Power	1,092.67	781.49	1,874.16
4	Non-Conventional Energy	610.37	695.03	1,305.40
5	Petroleum and Natural Gas	1,024.44	124.39	1,148.83
6	Boilers and Steam Generating Plants	1.33	75.18	76.51

1	2	3	4	5
7.	Prime Mover (Other Than Electrical Generators)	204.83	212.11	416.94
8.	Electrical Equipments	480.21	367.79	848.00
9.	Computer Software and Hardware	1,557.18	6,630.72	8,187.90
10.	Electronics	115.64	208.25	323.90
11.	Telecommunications	3,894.98	1,297.00	5,191.98
12.	Information and Broadcasting (Including Print Media)	221.31	666.00	887.31
13.	Automobile Industry	2,227.68	2,924.67	5,152.34
14.	Air Transport (Including Air Freight)	73.16	50.31	123.47
15.	Sea Transport	160.53	507.94	668.48
16.	Ports	2.22	0.00	2.22
17.	Railway Related Components	213.34	70.87	284.20
18.	Industrial Machinery	681.67	486.05	1,167.72
19.	Machine Tools	32.88	129.28	162.15
20.	Agricultural Machinery	74.99	9.81	84.80
21.	Earth-Moving Machinery	43.06	75.09	118.15
22.	Miscellaneous Mechanical and Engineering Industries	129.62	275.74	405.36
23.	Commercial, Office and Household Equipments	40.11	8.03	48.14
24.	Medical and Surgical Appliances	133.96	160.24	294.20
25.	Industrial Instruments	0.05	7.83	7.88
26.	Scientific Instruments	67.83	2.97	70.80
27.	Fertilizers	224.60	11.70	236.30
28.	Chemicals (Other Than Fertilizers)	839.88	1,416.87	2,256.75
29.	Photographic Raw Film and Paper	0.75	0.00	0.75
30.	Dye-Stuffs	54.89	3.32	58.21
31.	Drugs and Pharmaceuticals	1,229.33	633.80	1,863.13
32.	Textiles (Including Dyed, Printed)	169.60	287.65	457.24

1	2	3	4	5
33.	Paper and Pulp (Including Paper Products)	18.97	177.34	196.31
34.	Sugar	7.86	127.22	135.08
35.	Fermentation Industries	214.52	248.76	463.28
36.	Food Processing Industries	907.16	514.49	1,421.65
37.	Vegetable Oils and Vanaspati	118.09	71.43	189.52
38.	Soaps, Cosmetics and Toilet Preparations	134.26	259.16	393.42
39.	Rubber Goods	306.13	327.62	633.75
40.	Leather, Leather Goods and Pickers	22.48	21.61	44.09
41.	Glue and Gelatin	22.08	0.60	22.68
42.	Glass	15.75	42.61	58.36
43.	Ceramics	51.75	55.84	107.59
44.	Cement and Gypsum Products	204.95	16.54	221.49
45.	Timber Products	2.08	52.88	54.96
46.	Defence Industries	0.00	0.08	0.08
47.	Consultancy Services	502.10	487.68	989.78
48.	Services Sector (Fin., Banking, Insurance, Non Fin/Business, Outsourcing, R&D, Courier, Tech. Testing and Analysis, Other)	2,931.37	6,405.42	9,336.79
49.	Hospital and Diagnostic Centres	389.40	828.25	1,217.65
50.	Education	65.19	228.43	293.62
51.	Hotel and Tourism	798.39	1,130.85	1,929.24
52.	Trading	2,855.17	3,549.04	6,404.21
53.	Retail Trading	177.78	184.26	362.04
54.	Agriculture Services	65.48	97.91	163.38
55.	Diamond, Gold Ornaments	42.85	275.37	318.22
56.	Tea and Coffee (Processing and Warehousing Coffee and Rubber)	2.06	2.54	4.60

1	2	3	4	5
57.	Printing of Books (Including Litho Printing Industry)	71.17	117.41	188.59
58.	Coir	1.87	0.00	1.87
59.	Construction (Infrastructure) Activities	508.21	4,238.46	4,746.67
60.	Construction Development: Townships, Housing, Built-Up Infrastructure and Construction-Development Projects	1,018.66	166.99	1,185.66
61.	Miscellaneous Industries	519.47	590.51	1,109.98
GRAND TOTAL		28,784.62	39,327.93	68,112.54

Statement-II*Status of eBiz Services*

The eBiz project is being implemented on a Public Private Partnership (PPP) model, with M/s Infosys Technologies Ltd selected as the concessionaire for designing, developing, maintaining and expanding the eBiz solution and services for 10 years. The eBiz Platform consist of following 2 components for Government to Business (G2B) Services:

- eBiz Portal which is the front-end that acts as the single point of entry and,
- The eBiz shared services infrastructure such as payment gateway, business vault to store documents, SMS gateway etc.

For the pilot phase, 50 (26 Central and 24 State) services have been identified for implementation through eBiz. The project has selected ten pilot States—namely Delhi, Andhra Pradesh, Haryana, Maharashtra, Tamil Nadu, Punjab, Rajasthan, West Bengal, Odisha and Uttar Pradesh. During the Expansion Phase, the project will offer all the G2B services throughout the business life cycle, which potentially runs into over two hundred. Statement-II (A) provides the list of services offered by the Central Government, State Governments of Andhra Pradesh, Odisha and Delhi through the eBiz Portal. Statement-II (B) provides the list of Central Government services and State specific services through CAF (Common Application Form) which will be available on eBiz Portal soon.

Statement-II(A)*List of 20 Central Government Services (Integrated)*

Sl. No.	Ministry/Dept. Name	Service Name	Launch Date
1.	Employee's State Insurance Corporation	Employer Registration	12.12.2014
2.	Department of Industrial Policy and Promotion	Industrial License	20.01.2014
3.	Department of Industrial Policy and Promotion	Industrial Entrepreneur Memorandum	20.01.2014
4.	Ministry of Corporate Affairs	Name Availability	19.02.2015
5.	Ministry of Corporate Affairs	Director Identification Number	19.02.2015
6.	Ministry of Corporate Affairs	Certificate of Incorporation	19.02.2015
7.	Ministry of Corporate Affairs	Commencement of Business ¹	19.02.2015
8.	Central Board of Direct Taxes	Issue of Permanent Account Number (PAN)	19.02.2015
9.	Central Board of Direct Taxes	Issue of Tax Deduction Account Number (TAN)	19.02.2015
10.	Reserve Bank of India	Advanced Foreign Remittance (AFR)	19.02.2015
11.	Reserve Bank of India	Foreign Collaboration-General Permission Route (FC-GPR)	19.02.2015
12.	Employees' Provident Fund Organization	Employer Registration	19.02.2015
13.	Petroleum and Explosives Safety Organization	Issue of Explosive License	19.02.2015
14.	Directorate General of Foreign Trade	Importer Exporter Code License	19.02.2015
15.	Reserve Bank of India	Foreign Currency-Transfer of Shares ²	24.08.2015

Sl. No.	Ministry/Dept. Name	Service Name	Launch Date
16.	Department of Heavy Industry (DHI)	Issue of custom duty concession certificate to entrepreneurs under project import scheme	1.10.2015
17.	Central Board of Direct Taxes (CBDT)	Changes or correction in PAN data	1.10.2015
18.	Ministry of Labour and Employment (MoL&E)	Registration under the Contract Labour Act, 1970	28.10.2015
19.	Ministry of Labour and Employment (MoL&E)	Registration under the Building and Other Construction Workers Act, 1996	28.10.2015
20.	Ministry of Labour and Employment (MoL&E)	Registration under the Inter-State Migrant Workmen Act, 1979	28.10.2015

¹Withdrawn from eBiz Portal w.e.f. 15.07.2015 pursuant to the company's amendment act 2015.

²FC-TRS (Transfer of shares) is additional service integrated and launched with eBiz portal w.e.f. 24.08.2015 on request of RBI.

List of 30 State services (Launched)

Sl. No.	Department Name	Service Name
Andhra Pradesh (14 Services)		
1.	AP-Ground Water Department	Permission to draw Ground Water
2.	AP-Department of Factories	Approvals of plans from Factories Department
3.	AP-Department of Factories	Factories License
4.	AP-Department of Factories	Annual Filing under Factories Act
5.	AP-Fire Department	NOC from Fire Services Department
6.	AP-Department of Industries	Industrial Incentives (Power)
7.	AP-Department of Industries	Industrial Incentives (VAT)
8.	AP-Department of Industries	Allotment of Scarce Raw Materials
9.	AP-Department of Industries	MSME Registration
10.	AP-Department of Industries	NOC Acknowledgement from General Manager, District Industries Centre, for MSME

Sl. No.	Department Name	Service Name
11.	AP-Department of Drug Controller	License for Manufacturing Bulk Drugs and Formulations
12.	AP-Department of Town and Country Planning (TCP)	Permission from TCP for Site and Building
13.	AP-Commercial Taxes Department	VAT Registration
14.	AP-Commercial Taxes Department	Central Sales Tax (CST) Registration

Delhi (2 Services)

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| 1. | Factories Department | Factory Filling |
| 2. | BYPL
(BSES Yamuna Power Limited) | New Power Connection |

Odisha (14 Services)

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| 1. | Industries Department, Odisha | Project Evaluation cum Allotment of Land |
| 2. | Directorate of Factories and Boilers, Odisha | Registration under Boilers Act |
| 3. | Labour Directorate, Odisha | Registration under Shops and Establishment Act |
| 4. | Labour Directorate, Odisha | Registration of Establishment Employing Contract Labour |
| 5. | Water Resources Department, Odisha | Permission to draw Water for Industries-Ground Water and Surface Water |
| 6. | Directorate of Factories and Boilers, Odisha | Approvals of Plan under Factories Act, 1948 |
| 7. | Department of Energy, Odisha | New Power Connection |
| 8. | Housing and Urban Development Department, Odisha | Permission for Site and Building |
| 9. | Directorate of Factories and Boilers, Odisha | Factories License under Factories Act, 1948 |
| 10. | Housing and Urban Development Department, Odisha | Completion cum Occupancy Certificate |
| 11. | Commercial Taxes Organisation, Odisha | VAT Registration |

Sl. No.	Department Name	Service Name
12.	Commercial Taxes Organisation, Odisha	CST Registration
13.	Odisha State Pollution Control Board	Consent to Establish
14.	Odisha State Pollution Control Board	Consent to Operate

List of joined-up (L3) services

Sl. No.	Service Name	Department/Ministry	Launch date
1. ³	INC 7	Ministry of Corporate Affairs (MCA)	15.06.2015
2. ³	INC 29	Ministry of Corporate Affairs	12.10.2015
3.	L3 of 5 services	Ministry of Labour	28.10.2015

³MCA services from INC29 and INC7 has been suspended w.e.f 28.03.2016 because of MCA's system upgradation.

Statement-II (B)*List of 7 Central Government Services (In Progress)*

Sl. No.	Ministry/Dept. Name	Service Name
1.	Department of Economic Affairs, Ministry of Finance	Approval from Foreign Investment Promotion Board (FIPB)
2.	Ministry of Corporate Affairs (MCA)	Annual Filing of Company Returns
3.	Ministry of Corporate Affairs (MCA)	Constitution of the Firm-Partnership/ Limited Liability Partnership (LLP)/ Company
4.	Ministry of Environment and Forest and Climate Change (MoEF)	Application for Environment Clearance
5.	Ministry of Environment and Forest and Climate Change (MoEF)	Approval for diversion of forest land for non-forest purposes under section-2 of the forest (conservation) act, 1980
6.	Director General of Foreign Trade (DGFT)	Issue of Import Export License of Goods for Restricted Items
7.	Ministry of Micro, Small and Medium Enterprises (MSME)	Issuance of Entrepreneur Memorandum (EM) part-1 and part-2

List of Services available in proposed CAF (Common Application Form)

Sl. No.	Name of Service	Available in State
1.	License under Section 18 of Drugs and Cosmetics Act	Andhra Pradesh
2.	NoC from Fire Services Department	Andhra Pradesh
3.	Approvals of Plan under Factories Act 1948	Odisha
4.	Allotment of Land/Shed in Industrial Estate/Area	Odisha
5.	Registration under Shops and Establishment Act	Odisha
6.	Permission for Site and Building	Odisha
7.	Consent to establish under Water Act, 1974 and the Air Act, 1981	Odisha
8.	Consent to operate under Water Act, 1974 and the Air Act, 1981	Odisha
9.	New Power Connection including permission to charge the line	Odisha
10.	Permission to draw Water Outside Industrial Area	Odisha
11.	Completion cum Occupancy Certificate	Odisha
12.	Permission to draw Water	Odisha
13.	Registration under Boilers Act	Odisha
14.	Factories License under Factories Act 1948	Delhi

8-hour shift duty for police personnel

†*120. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that most of the police personnel in the country have to perform more than eight hours of duty everyday and sometimes they have to perform duties without a single leave in a whole month;

(b) if so, the details thereof;

(c) whether Government is considering to implement eight hours shift duty for police personnel throughout the country; and

(d) if so, the details thereof?

† Original notice of the question was received in Hindi.